

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :



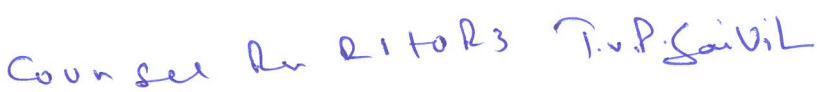
PETITION NUMBER : TCP/49/2016

NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan

NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	Anil D. Nair	Counsel for the Petitioner	
②	J. DEV ESWAAR FOR M/s. SHIVAKUMAR & SURESH	Counsel for 4 th Respondent	
③	T.V.P. Sai Vihari Mr Cibi Vishnu	Counsel for R1 to R3	

ORDER

Shri Anil D Nair, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R3 and Shri J Dev Eswaar, counsel for R4 are present. Counsel for petitioner is directed to cause service of notice on R5 by way of newspaper publication in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Time extended at request. Put up on **20.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)